GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2569

TO BE ANSWERED ON THE 09TH JULY, 2019/ ASHADHA 18, 1941 (SAKA)

VIOLATION OF FCRA

2569. PROF. SAUGATA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cases registered against various organizations during the last three years regarding violation of Foreign Contributions Regulation Act (FCRA);
- (b) whether the Government/ investigating agencies are following pick and choose policy;
- (c) whether it is true that the Government is targeting the organizations who are campaigning against its policies; and
- (d) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) The details of organisations against which cases have been registered during the last three years are as under:-

S.No.	Name of the NGO	Year
1	New Life Ministries in India, Gospel Home, Behind TB Chickaballapur,	2016
	Taluk, District Chickballapur, Kolar, Karnataka	
2	M/S Caruna Bal Vikash (CBV), Zachs Enclave First Floor, A-3, Second	2016
	Avenue Anna Nagar East, Chennai.	
3	Adhane Management Consultants Private Ltd (AMCPL), Zachs Enclave	2016
	First Floor, A-3, Second Avenue Anna Nagar East, Chennai.	
4	M/S Advantage India, 101-102, Oriental House, Gulmohar Enclave, New	2017
	Delhi.	
5	Lawyers Collective, Jalaram Jyot, 4th Floor, 63, Janambhoomi Marg,	2019
	Fort, Mumbai - 400001	

(b) & (c): No Sir.

(d): The question does not arise.
